

indigenously manufactured in India, bears in proportion to the total value of the whole foreign manufactured pack at the factory site of the foreign collaborator. On the above basis, the position of indigenous content based on c.k.d. value of packs for the half yearly licensing period, October 1958 to March, 1959, are given below for the main models:

Dodge (Medium Diesel)	52%
Tata-Mercedes-Benz	57%
Leyland 'Comet'	45%
Willy's Jeeps	62%
Bedford (Diesel)	37.7%

(recently started)

(c) The number of sets of components of different vehicles for which import licences were issued during the licensing periods October, 1957 to March, 1958 and April-September, 1958 is given below:—

	Licensing Periods	
	Oct. '57-March '58 April-Sept. '58	
	Nos.	Nos.
Dodge (Medium Diesel)	2599	1987
Dodge (Power Wagon & Short wheel base)	317	300
Tata-Mercedes-Benz	2458	3459
Leyland 'Comet'	480	500
Leyland Royal "Tiger, Titan"	100	60
Bedford/Chevrolet	1008	1512

(d) No such targets have been fixed but the production depends upon the import licences for the components permitted to each manufacturer

Export of Tapioca Products

22. Shri E. V. K. Sampath: Will the Minister of Commerce and Industry be pleased to state:

(a) the countries to which tapioca products are exported; and

(b) the quantity and value of such exports country-wise during 1958?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) Ceylon, West Germany, Netherlands, Belgium and Nyasaland

(b) A Statement is laid on the Table of the Sabha. [See Appendix I, annexure No. 11].

Auction of Evacuee Buildings in Delhi

23. Shri Daljit Singh: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the number of evacuee buildings auctioned in Delhi in the last three years;

(b) the number of such buildings auctioned the possession of which has been given to the purchasers;

(c) the number of such auctioned buildings the possession of which has not been given so far; and

(d) the reasons therefor?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) 2453.

(b) 1462.

(c) 991

(d) Final possession of auctioned properties is given only when the auction price has been realised in full, either in cash or by adjustment against compensation due to the auction purchasers and/or their associates. Most of the auction purchasers are claimants and they generally associate other claimants regarding payment of the auction price. Very often it is found that either the auction purchasers or the associates have filed their compensation applications in regions other than Delhi. It, therefore, takes time to finalise the compensation applications of all concerned. There are also cases in which auction purchasers have not been able to make up the price either in cash or by adjustment against claims.

Industries in Jammu and Kashmir

24. Shri A. M. Tariq: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No 492 on the 25th November, 1958 and state:

(a) whether information regarding the Industries which have been set up in Jammu and Kashmir State under the Second Five Year Plan has since been collected; and

(b) if so, whether the same will now be laid on the Table?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) and (b) The information is still awaited from the State Government. It will be laid on the Table of the House as soon as received.

Notification of vacancies to Employment Exchanges

25. { Shri Vidya Charan Shukla
Shri Ram Krishan:
Shri Tangamanl.

Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No 914 on the 4th September, 1958 and state whether any decision has since been taken in regard to the question of introducing a bill investing Government with powers to require employers both in the public and private sectors to notify vacancies to the Employment Exchanges?

The Deputy Minister of Labour (Shri Abid Ali) Yes, a bill will be introduced shortly.

Duck Farm in West Bengal

26. { Shri H. N. Mukerjee:
Shri Muhammed Elias.

Will the Minister of Rehabilitation and Minority Affairs be pleased to state

(a) whether financial assistance is being given to West Bengal for setting up a large duck farm,

(b) if so, to what extent,

(c) what are the details of the project, and

(d) by what time it is expected to begin its operations?

The Deputy Minister of Rehabilitation (Shri F. S. Naskar): (a) Yes, at Gobardanga (Media), 24-Parganas, West Bengal.

(b) Rs 750 lakhs as loan for the first phase of the scheme.

(c) The implementation of this scheme has been phased over three years. During the first two years, the Centre will be engaged in the multiplication of egg-laying birds for supply to the displaced persons from East Pakistan who would be taking to poultry husbandry for supplementing their income. From the second year onwards, about 8,000 pullets will be distributed among the displaced persons and by the third year, 3,000 egg-laying birds will be maintained at the Centre. About 50,000 adult laying birds will be distributed among the displaced persons from the third year onwards. Eggs as well as male birds will also be available for sale from the farm.

(d) The execution of the scheme has been taken in hand by the State Government.

Study on the Impact of Broadcasting

27. Shri Ram Krishan Will the Minister of Information and Broadcasting be pleased to state

(a) whether it is a fact that Government is considering a proposal to conduct a nation-wide study on the impact of broadcasting on the cultural pattern of the country, and

(b) if so, at what stage the proposal is?

The Minister of Information and Broadcasting (Dr Keskar) (a) and (b) The Government is considering a proposal to conduct a pilot study on the impact of broadcasting on the cultural pattern of the country. But this can only be undertaken when sufficient funds are available as a competent staff will be required for the purpose.

Plastic Goods

28. Shri Ram Krishan: Will the Minister of Commerce and Industry be pleased to state the nature of steps taken or proposed to be taken to make